

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 12th November, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	M.A.No.771/2014 in Original Application No. 112/2014.	Parvan Doob Kshetra Hitkari Avam Jungle Bachao Samiti Vs. State of Rajasthan & Ors	Mr. S.S. Shamsbery, Adv. For the Applicant in M.A.No.771/2014.	
2.	Original Application No. 214/2014 & M.A.No.754/2014	Rajendra Singh Vs. U.O.I & Ors.	Mr.Rahul Choudhary & Ritwick Dutta, Advs., For the Applicant.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 171/2014.	Abhishek Shrivastava Vs. Union of India & Ors.	Mr. Sacchin Puri and Mr. Sumit Babbar, Advs. For the Applicant. Mr. P. Batra Singh, Adv. For R-1, MoEF. Mr. D. Rajeshwar Rao, Adv. For R-2 & 3 Mr. Amit Kumar along with S.L. Gundli Sr. L.O. CPCB for R-4. Mr. Biraj Mahapatra, Adv.For R-5. Dr. D.Rajeshwar Rao, Adv. For R-6 Mr. Rajiv Bansal, for R-7. Ms. Puja Kalra, Adv. For R-8. Mr. Madan Gera, for R-9. Mr. Navneet Panwar, Adv. for R-11. Mr. Lalit Gupta, for R-12.	
4.	Appeal No. 69/2014 & M.A.No.612/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinsh Lakahanpal, Adv. For the Appellant. Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1.	
5.	Appeal No. 70/2014 & M.A.No.607/2014, M.A.No.764/2014.	M/s Chowdhary Aman Brick Field Vs. U.P. Pollution Control Board.	Mr. Archit Rajpal, Adv. For the Appellant. Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1.	
6.	Original Application No. 101/2014 & M.A.No.753/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-2 Ms. P. Batra Singh, Adv. for MoEF.	

FOR HEARING			
7.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors	Mr. Ritwick Dutta, Adv., For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Rahul verma, Adv. For R-2 to 7. Mr. Manoj Gorkela and Mr. Nagesh Gorghate, Adv. Adv. For R-8.
8.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Ashish Verma, Adv. For R-3. Mrs. Munisha Gandhi, Sr. Adv.forR-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Suvineet Sharma, Adv. for R-7. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Y.Nagpal, Adv. For R-8. Mr. Atul Sood, Adv. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Shivendu Singh, Adv. for PSIEC Adv. For R-15.
9.	Original Application No.30/2013(THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Adv. For R-2. Mr. Ashish Verma, Adv. For R-4 Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal for R-6. Mr. Gurmit Singh ASI. for R-7. Mr. Raktim Gogoi and Atul Sood, Adv. For R-8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11. Mr. Shivendu Singh, Adv. for PSIEC, Adv. For R-13
10.	Appeal No. 40/ 2014 & M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. & Ms. Priyanka K. Dar, Adv. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.

For order, cause list and other information please visit our website: www.greentribunal.gov.in